

ITEM NO.216

COURT NO.11

SECTION XI-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT  
PROCEEDINGS OF

Petition(s) for Special Leave to Appeal (C) No(s). 28521/2023

(Arising out of impugned final judgment and order dated 27-06-2023  
in WP(C) No. 2070/2021 passed by the High Court Of Orissa At  
Cuttack)

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

JITA LUHA

Respondent(s)

Date : 31-07-2024

PRESENT :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH  
DR. SANDEEP SINGH, SR. ADVOCATE  
Mr. ALJO K. JOSEPH, AOR

For Petitioner(s) Mr. Dhananjaya Mishra, AOR  
Mr. Navneet Dogra, Adv.

For Respondent(s) Mr. Somanatha Padhan, AOR  
Mr. Akash Kakade, Adv.

As there is no scope for settlement of the dispute between  
the parties, the matter is referred back to the Court.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)